## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

### **LOK SABHA**

## UNSTARRED QUESTION NO. 1198 TO BE ANSWERED ON 19.09.2020

### RESTRUCTURING OF CADRE

## †1198. SHRI RAVI KISHAN:

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of physiotherapists, ESI hospitals, associate offices and autonomous organizations in the country;
- (b) the details of their prevalent hierarchy;
- (c)the details of setting up and restructuring of the cadre;
- (d)whether Physiotherapists are included with similar opportunities in the event of restructuring of the cadre; and
- (e)if not, the reasons therefor?

### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): Under the Employees' State Insurance Scheme (ESIS) there are a total of 49 hospitals in the country run by Employees' State Insurance Corporation (ESIC). There are 60 posts of Physiotherapists sanctioned for these hospitals.
- (b): As per the Employees' State Insurance Corporation (Staff and Conditions of Service) Amendment Regulations, 2016, Physiotherapist cadre has a two-post hierarchy, namely;
  - (i) Physiotherapist and
  - (ii) Sr. Physiotherapist
- (c) to (e):The restructuring of all medical and para-medical cadres including that of Physiotherapists in the ESIC is done from time to time, taking into consideration the norms under Central Health Service (CHS) of the Government of India.

\*\*\*\*\*